

LOK SABHA
UNSTARRED QUESTION NO. 4511
TO BE ANSWERED ON 19.07.2019

JUTE MILLS

4511. SHRI ARJUN SINGH:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) the scheme of the Government to revive the closed jute mills in West Bengal including Alexandra, Kinnison and Khardah jute mills which were earlier run by the Union Government;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति ज़बिन इरानी)

**MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)**

(a) to (c): The Government is ensuring consistent demand for jute mills under the Jute Packaging Materials (Compulsory Use in Packing Commodities) [JPM Act], 1987. At present, a minimum of 100% of food grains and a minimum of 20% of sugar procured by State Procuring Agencies (SPAs) are to be compulsorily packed in jute sacking. The Government of India has launched Incentive Scheme for Acquisition of Plants and Machinery (ISAPM) for Jute Industry and Jute Diversified Products Manufacturing Units to facilitate modernization and up-gradation in existing and new jute mills/JDP units by way of capital subsidy. The Government has also imposed Anti-Dumping Duty on jute goods originating from Bangladesh and Nepal to protect domestic jute industry. The different jute mills under National Jute Manufactures Corporation (NJMC) Ltd. formed through nationalization of six jute mills including Alexandra, Kinnison and Khardah were closed due to financial losses and the closure was approved by Cabinet Committee of Economic Affairs (CCEA) after the revival scheme failed to materialise.
